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- (ख) यदि हाँ तो उसका ब्यीरा क्या
- (ग) क्या सरकार ने इस को विश्व बैंक को उनके विचारार्थ भेजा
- (घ) इस प्रतिवेदन के अनुसार इस तक काम शरू हो कव परियोजना पर जायगा ; ग्रीर
- (ङ) क्या यह परियोजना ग्राठवीं योजनावधि के ग्रंत तक पूरी हो जा गी ?

श्रीर प्रसारण मंत्री तथा मंत्री (श्रो पी. उपेद्र): (理) राष्ट्रीय ताप विद्युत निगम ने, विहार के हजारीबाग जिले सुपर ताप विद्युत कर्णपुरा परियोजना (2×500 मेगावाट) स्थापित किये जाने के संबंध में नवम्बर, 1989 केन्द्रीय विद्युत प्राधिकरण के समक्ष एक व्यवहार्यता रिपोर्ट प्रस्तूत की थी।

(ग) जी, नहीं।

परियोजना से (ङ) ग्रीर दौरान लाभ प्राप्त योजनावधि की गई है। ग्रायोजना

Creation of a centralised cell to receive complaints against Inspectors of Small Scale Industrial Units

1258. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government's attention have been dawn to the news item captioned "Government to free small sector from inspector raj" which appeared in the Indian Express dated the 7th August, 1990;
- (b) if so, whether Government propose to create a centralised cell at the Central and State levels where complaints against the Inspectors coufd be lodged; and

(c) if so, what effective steps are contemplated in this regard?

to Questions

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) Yes Sir.

- (b) and (c) The Government has recently constituted a Committee under the Chairmanship of Joint Secretary, Department of Small Scale Industries & Agro and Rural Industries in the Ministry of Industry to look into the matter of unnecessary interference by Inspectors visiting the Small Scale Industrial Undertakings under various Acts/Laws and make suitable recommendations to the Government with a view to eliminate the same. The terms of the reference of the Committee are:
- 1. To examine the possibility of exempting the Small Scale Sector from the application of certain Acts.
- 2. In respect of Acts which have to be applicable to consider the possibility of combining the relevant forms/returns with a view to drastically reducing their overall numbers.
- 3. To cut down significantly on the visits of the Inspectors under the various Acts, including reducing their frequencies.

Ban on Drags

1259. SHRI THOMAS KUTHI-RAVATTOM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there are any drugs which are banned in the west due to their harmful effects but are allowed to be sold in India;
- (b) if so, what are the reasons, therefor; and